

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 346
50/241-242/PB/2018

IN THE MATTER OF:

Sh. Anshuman Rai & Ors.

Vs.

M/s. Heritage Hospitals Limited & Ors.

..... Petitioners/Applicant

..... Respondent

Under Section

241-242

Order delivered on 13.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

: Mr. Virender Ganda, Sr. Adv.

Mr. Rajnish Sinha, Adv.

Mr. Nikhil Jain, Adv.

Ms. Shreya Kohli, Adv.

Ms. Preeti, Adv.

For the Respondent

: Mr. Adarsh Tripathi, Adv.

Mr. Ashish Gupta, Adv.

ORDER

On the joint request made by the counsels for the parties,
hearing is deferred to 07.05.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)